(d) what is the attitude that India will take up in this regard?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (c). The Committee has expressed an opinion that the partitioning of the Territory of S.W. Africa, under which a part of it would be placed under a trusteeship agreement with the United Nations and the remainder annexed to the Union of South Africa, might provide a basis for an agreement with the Union of South Africa. The General Assembly will discuss these proposals and further action will depend on the Assembly's recommendations.

(d) Our views will be explained at length in the Assembly; basically our views are that the whole of South West Africa should be placed under the United Nations Trusteeship system.

तिलहन का सट्टा

२८१३. **श्री जगदीश अवस्थी** : क्या **वाणिज्य तथा उद्योग** मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा नियन्त्रित किन किन स्थानों पर तिलहन के सट्टे का कार्य होता है;

(ख) क्या तिलहन के सट्टे के व्यापार की देख रेख करने के लिये सरकार द्वारा डायरेक्टर्स नियुक्त किये गये हैं;

(ग) यदि हां, तो उन की संख्या क्या है;

(घ) जब से तिलहन के सट्टे पर सरकार का नियंत्रण हुआ है तब से कुल कितनी राशि का सौदा किया गया; और

(ङ) इन सौदों के बदले वस्तुतः कितना माल दिया गया ?

वाणिज्य तथा उद्योग मंत्री (श्री लाल बहादुर शास्त्री) : (क) बम्बई, अहमदाबाद, उज्जैन, जामनगर, केराबल, धौराजी रिंग्स, हैदराबाद, आगरा, दिल्ली और भटिन्डा में।

(ख) जी, हां।

(ग) से (ङ). यह जानकारी इस समय उपलब्ध नहीं है।

Film on Reconstruction of a Village

2814. **Shri Wodeyar:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether a film on the actual reconstruction of the village is being proposed by the Union Government;

(b) if so, the names of the villages selected for this purpose; and

(c) whether Development of Projects of National Extension Service and Community Development Programmes would be depicted in this film?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). There is no proposal to produce one single film on the several aspects of Rural Reconstruction in any single village.

Bhoomidari Rights in Delhi

2815. **Shrimati Suchcta Kripalani:** Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether it is a fact that in Delhi Territory Bhoomidari rights were conferred on tenants holding lands on or before August 15, 1947, which subsequently became evacuee property on payment of about Rs. 50 per acre as compensation; and

(b) whether it is also a fact that the lands which were cultivated by the owners themselves before their migration to Pakistan were fetching Rs. 10,000 or so as auction price?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) It is understood that the Delhi Administration is taking some such action regarding conferment of Bhoomidari rights in respect of rural evacuee lands. The implications of this action are being examined.

(b) Large areas of agricultural land were abandoned by Muslims both within the urban limits of Delhi and outside. Urban agricultural land, because of its great potential value as land for building purposes, has fetched more in auctions than purely agricultural land. Figures of the rate per acre of such land have not been worked out. If the Hon'ble Member requires information in any particular case, efforts will be made to collect the same.

Gita Refugee Colony

2816. **Shri Arjun Singh Bhadauria:** Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether it is a fact that Gita Colony, a refugee colony near Gandhi Nagar in Delhi has no proper drainage system, roads, or electric connection; and

(b) if so, what schemes Government have under consideration to provide basic civic amenities to the people in the colony and the estimated expenditure that might be incurred on such schemes?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). Drains and roads have been provided in the colony but during the monsoon these are demaged by flood water which accumulates there from the neighbouring areas. Permanent pumping arrangements for disposal of storm water in this colony are, therefore, being made and the work is likely to be completed by March, 1959, at an estimated cost of Rs. 6:18 lakhs. Street lighting is also going to be provided in this colony at an estimated cost of about Rs. 2·00 lakhs.

Extraction of Uranium from Sea Water

2817. **Shri D. C. Sharma:** Will the **Prime Minister** be pleased to state:

(a) whether the Government of India is aware that the Soviet Union has developed a method for extracting uranium—the fuel on which nuclear power plants operate—from sea water;

(b) if so, whether they are also aware that although sea water contains less uranium than some low-grade uranium bearing ores, it could be extracted more cheaply; and

(c) if so, what measures have been taken to develop the method in India so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (c). Government have seen a paper on the "Extraction of Uranium from Natural Water" presented by three Russian scientists to the Second United Nations International Conference on the Peaceful Uses of Atomic Energy held in Geneva from September 1 to 13, 1958. The Indian scientists who attended the Conference will no doubt take a note of the work done on the subject in USSR and suggest appropriate measures.

मिण्टो रोड पर रहने के क्वार्टर

२८१८. **श्री मोहन स्वरूप :** क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में मिन्टो रोड पर सरकारी कर्मचारियों के रहने के लिये कितने क्वार्टर बनाये गये हैं और उन से किराये के रूप में सरकार को कितनी आमदनी होती है;

(ख) कितने क्वार्टर खाली पड़े हैं;

(ग) क्या यह भी सच है कि उन क्वार्टरों में मरम्मत नहीं कराई जाती और यदि कोई क्वार्टर बहुत ही गिरी हालत में होता है तो उसकी मरम्मत कराने के बजाय उसे खाली छोड़ दिया जाता है और वह किसी को नहीं दिया जाता; और

(घ) यदि हां; तो इसके क्या कारण हैं?

निर्माण, आवास और
(श्री क० च० रेड्डी) : (क) मिन्टो रोड के